

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-OCW-29-2020**

Geater Panaji Planning & Development Authority ... Applicant

**IN**

**PIL WRIT PETITION NO.10 OF 2019**

Edgar Ribeiro and Ors. .... Petitioners

Versus

North Goa Planning & Development  
Authority & Ors. ... Respondents

Mr. N. Sardessai, Senior Advocate with Mr. V. Amonkar, Advocate for the Applicant.

Ms. N. Alvares, Advocate for the original Petitioners.

Mr. A. Prabhudessai, Advocate for Respondent No.1.

Mr. A. D. Bhohe, Advocate for Respondent No.2.

Mr. D. Pangam, Advocate General with Mr. D. Shirodkar, Additional Government Advocate for Respondent Nos. 3 to 6.

**Coram:- M. S. SONAK &  
SMT. M. S. JAWALKAR, JJ.**

**Date:- 30<sup>th</sup> June, 2020**

**P.C.**

At the request of Ms. N. Alvares, learned counsel for the original Petitioners, we grant a week's time to the original Petitioners to respond to this Misc. Civil Application. Copy of the reply to be furnished in advance to the learned counsel for the Applicant.

2. Thereafter, liberty is granted to the Applicant to apply for taking up this matter.

**SMT. M. S. JAWALKAR, J.**

**M. S. SONAK, J.**

**at\***